

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.61 OF 2018

IN THE MATTER OF:

V Stalin

Appellant

Vs

Chandra Royal Inn Pvt Ltd

Respondents

Present:

For Appellant:-Ms.Swati Bansal, Advocate.

For Respondents: - Mr P.V. Dinesh and Mr RS Lakshman, Advocates for R3

ORDER

25.07.2019 - Learned counsel for appellant submits that in view of demise of father of the appellant she was unable to seek instructions. Prayer for adjournment is allowed. Let the matter be posted on **14th August, 2019**.

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn